

10

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers & Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers & Chemicals Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>K Anil</i>	<i>Adv</i>	<i>9652151415</i>	<i>[Signature]</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>Sai Phanihar for Nikhil Banday</i>	<i>Adv</i>	<i>7032416377</i>	<i>[Signature]</i>

**ORDER**

Counsels representing both sides are present. Counsel for the Respondent prayed time for filing counter. At his request, time is enlarged finally. Put up the matter on 06.12.2019.

*[Signature]*

**MEMBER TECHNICAL**

*[Signature]*

**MEMBER JUDICIAL**

AS